

(d) and (e) No such request has been received in the Department from Government of Rajasthan.

Starvation deaths in Jharkhand due to denial of ration

3108. SHRI BINOY VISWAM: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there have been various reports of deaths in Jharkhand due to starvation and allegations have been made that they were denied ration earlier too;
- (b) if so, the actions Government has taken to track these cases; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) to (c) A few reports have of-late appeared in the media alleging starvation deaths in the State of Jharkhand. But as per available records and received information from the State Government, the allegations of deaths due to starvation have not been substantiated.

Further, as and when any complaints are received in this Department from individuals, organizations or through media reports, they are sent to the concerned State/UT Government for necessary inquiry and appropriate action.

Implementation of One Nation-One Ration Card scheme

3109. PROF. M. V. RAJEEV GOWDA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether One Nation-One Ration Card Scheme would be implemented only on Centre-supported subsidies, if so, how would it solve the problem of inter-State migrants wishing to access State subsidies;
- (b) how would the public distribution mechanisms of the State function, if the ration system is regulated by the Centre; and
- (c) the measures which would be taken to ensure that all ration shops have a Point of Sale (PoS) Machine?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) to (c) To